

DIVISION BENCH

ITEM NO.114

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.61/2024 & IA (Dis.) No.03/2024 IN CP (IB) No.50/ALD/2020

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 22nd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S INSECTICIDES (INDIA) LTD V/S M/S KINO ORGANICS (INDIA) LTD
UNDER SECTION	9 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Ms. Shivani Jaiswal, Adv.

: For the Applicant/RP in both IAs

ORDER

IA (Dis.) No.03/2024

- 1. This application filed U/s 54 (1) of the Code.**
- 2. Let the convenience proforma be filed within a period of 10 days.**
- 3. The matter is adjourned for further hearing on 9th August, 2024.**

IA No.61/2024

- 1. This application is also adjourned for the same date i.e. on 9th August, 2024.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

22nd July, 2024

**Avaneesh Kumar Singh
(Stenographer)**